| | Annexure-1 | | | | | | | | | | | | | | |
|---|---|------------|----------------|---------------------------|-----------|-----------------------------|---------------|---------|----------|------------|-------------|------------|--------------|----------|--|
| Name of the Corporate Debtor CIRCAR JUTE MILLS (P) L1 | | | | | | Date of Commecement of CIRP | | | | | | 04.04.2022 | | | |
| | | | | | List | of Credito | rs as on 31-0 | 7-2024 | | | | | | | |
| | List of Secured Financial Creditors belonging to any Class of Creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| Amount in Rs. | | | | | | | | | | | | | | t in Rs. | |
| Sl.No. | Name of | Details of | claim received | Details of claim admitted | | | | | | Amount of | Amount of | Amount | Amount of | Remarks | |
| | creditor | Date of | Amount | Amount of | Nature of | Amount | Amount | Whether | % of | contingent | any Mutual | of claim | claim | if any | |
| | | receipt | claimed | claim admitted | claim | covered | covered by | related | voting | claim | dues, that | not | under | | |
| | | | | | | by | guarantee | party? | share in | | may be set- | admitted | verification | | |
| | | | | | | Security | | | СоС | | off | | | | |
| | | | | | | interest | | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| Total | | | 0.00 | 0.00 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | | |

Kurapati Singarayya Chowdary Resolution Professional In the matter of Circar Jute Mills (P) Ltd Date:31.07.2024